

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2353  
ANSWERED ON:04.08.2015  
Regulation on Drugs and Liquor  
Nagar Shri Rodmal

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has decided to provide financial assistance to rural and urban bodies to check the use of liquor and narcotic drugs in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the role of Non-Governmental Organisations is not satisfactory in checking the increasing use of liquor and narcotic drugs in the country; and
- (d) the new initiatives to be taken to check the use of liquor and narcotic drugs?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) & (b) The Ministry of Social Justice & Empowerment implements a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse" under which financial assistance is provided to eligible Non-Governmental Organizations (NGOs), Panchyati Raj Institutions, Urban Local Bodies etc. for, inter-alia, running and maintenance of Integrated Rehabilitation Centres for addicts (IRCA's). The details of State-wise release of funds under the above Scheme during the last three year and current year is annexed.

(c) The IRCAs run by the NGOs provide composite/ integrated services for the rehabilitation of Substance dependent persons. It provides for the whole range of community bases services for the identification, motivation, counselling, de-addictions, after care and rehabilitation for whole Persons Recovery of addicts to make a person drug free, crime free and gainfully employed. During last three years and the current year (as on 16.7.2015) approximately 3,06,639 persons availed the services of the IRCAs.

(d) The Department has taken the following initiatives in this regard:

(i) Earlier, in the year 2011-12, the Ministry had conducted an awareness generation programme in two states namely Punjab and Manipur which covered 3000 villages in ten districts of Punjab and 750 villages in seven districts of Manipur. This programme was conducted through the Nehru Yuva Kendra Sangathan. The addicts were identified and de-addiction camps were organized for these addicts. The total project cost was Rs 3.5 crore. Due to high rate of prevalence of addiction in Punjab, the Ministry has again assigned, in October 2014, an awareness generation programme in the State through Nehru Yuvak Kendra Sangathan.

(ii) With a view to sensitize the people in North East, the Ministry in collaboration with National Service Scheme (NSS) has organized first Regional Workshop on prevention of drug abuse at Shillong on 15th to 17th June, 2015.

(iii) The Ministry has assigned survey work for estimation of the extent, trend and pattern of the drug abuse in the State of Punjab and Manipur to the Regional Resource Training Centres (RRTC's), Punjab and Manipur respectively.

(vi) Recently the Ministry has sanctioned 28 new IRCAs in the State of Punjab under the Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse.

(v) This Ministry has set up a National Toll Free drug de-addiction helpline Number 1800-11-0031 to help the victims of Drug abuse, their family and society at large.